

भर्ती की पद्धति : भर्ती सीधे होनी या प्रोन्नति द्वारा या प्रतिनियुक्ति/स्थानान्तरण द्वारा तथा विभिन्न पद्धतियों द्वारा भरी जाने वाली रिक्तियों की प्रतिशतता	प्रोन्नति/प्रतिनियुक्ति/स्थानान्तरण द्वारा भर्ती की दशा में वे श्रेणियां जिनसे प्रोन्नति/प्रतिनियुक्ति/स्थानान्तरण किया जाएगा
(10)	(11)
सीधी भर्ती द्वारा। टिप्पणः पदधारी के प्रतिनियुक्ति पर या लम्बी बीमारी या अध्ययन छुट्टी या किसी अन्य परिस्थिति में एक वर्ष या अधिक अवधि के लिए बाहर रहने के कारण हुई रिक्तियां, केन्द्रीय सरकार के ऐसे अधिकारियों में से, जो मूल काउर/विभाग में नियमित आधार पर सदृश पद धारण किए हुए हैं और सीधी भर्ती के लिए स्तंभ (7) में विहित अर्हताएं और अनुभव रखते हैं, प्रतिनियुक्ति के आधार पर भरी जा सकेंगी ।	लागू नहीं होता

यदि विभागीय चयन/प्रोन्नति समिति है तो उसकी संरचना	भर्ती करने में किन परिस्थितियों में संघ लोक सेवा आयोग से परामर्श किया जाएगा
(12)	(13)
<u>समूह ‘ख’ विभागीय प्रोन्नति समिति (पुस्ति के संबंध में विचार करने के लिए)</u> 1. अपर चिकित्सा अधीक्षक 2. निदेशक, क्रीड़ा क्षति केंद्र, सफदरजंग अस्पताल, नई दिल्ली 3. ज्योष्ट विशेषज्ञ, प्रधान (यूनिट-2), क्रीड़ा क्षति केंद्र 4. उप निदेशक, प्रशासन, चिकित्सा अस्पताल अनुभाग, महानिदेशालय, स्वास्थ्य सेवा का भारसाधक	-- अध्यक्ष — सदस्य -- सदस्य - सदस्य संघ लोक सेवा आयोग से परामर्श करना आवश्यक नहीं है ।

[फा. सं. ए-11013/1/2008-एच. (भाग-1)]

संजय पंत, अवर सचिव

MINISTRY OF HEALTH AND FAMILY WELFARE
NOTIFICATION

New Delhi, the 22nd March, 2013

G.S.R. 188(E).—In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Physiotherapist at Sports Injury Centre in the Safdarjung Hospital, New Delhi, in the Ministry of Health and Family Welfare, namely:-

1. Short title and commencement:—(1) These rules may be called the Ministry of Health and Family Welfare Sports Injury Centre, Safdarjung Hospital, New Delhi (Physiotherapist), (Group 'B') posts, Recruitment Rules, 2013.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of post, classification pay band and grade pay /the scale of pay.— The number of the said post, its classification and pay band and grade pay/the scale of pay attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

3. Method of recruitment, age limit, qualification etc.— The method of recruitment, age limit, qualification and other matters relating to the said post shall be as specified in columns (5) to (13) of the said Schedule.

4. Disqualification.— No person.

- (a) who has entered into or contracted a marriage with a person having a spouse living; or
- (b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such persons and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax.— Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving.— Nothing in these rules shall affect reservation, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE

Name of post.	Number of posts.	Classification.	pay band and grade pay / pay scale.	Whether selection post or non-selection post.
(1)	(2)	(3)	(4)	(5)
Physiotherapist – Sports Injury.	08*	GCS, Group B Non-Gazetted Non-Ministerial.	PB-2 Rs. 9300-34800 grade pay Rs. 4200	Not applicable
*(2013) subject to variation dependent on workload.		Educational and other qualifications required for direct recruits.		
Age limit for direct recruits.				Whether age and education qualifications prescribed for direct recruits would apply in case of Promotion.
30 years.	Essential: Note 1: Relaxable for Government servants upto five years' in accordance with instructions or orders issued by the Central Government..	(6)	(7)	(8)
	Note 2: The crucial date for determining the age limit shall be the closing date for receipt of application from candidates in India, (and not the closing date prescribed for those in Assam, Arunachal Pradesh, Manipur, Mizoram, Meghalaya, Nagaland, Sikkim, Tripura, Ladakh Division of Jammu and Kashmir State, Lahaul and Spiti Districts and Pangj Sub Division of Chamba District of Himachal Pradesh, Andaman and Nicobar Islands or Lakshadweep).		Desirable : Bachelor's Degree in Physiotherapy of four and a half year duration including six months of compulsory internship approved from a recognized University/ Institute. (i) Two years experience in Physiotherapy setup in a Government Hospital/Private Hospital with at least 100 beds.	Not applicable

Period of probation, if any.	Method of recruitment whether by direct or by promotion or by deputation/transfer and percentage of the vacancies to be filled by various methods.	In case of recruitment by promotion/deputation/absorption grades from which promotion/deputation/absorption to be made.	If a Departmental Selection/Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.		
			(10)	(11)	(12)	(13)
two years	By direct recruitment.	Not applicable	Group 'B' Departmental Promotion Committee (for considering confirmation): 1. Additional Medical Superintendent – Chairman 2. Director, Sports Injury Centre, Safdarjung Hospital, New Delhi – Member 3. Senior Specialist, Head (Unit-II), Sports Injury Centre – Member 4. Deputy Director Administration incharge of Medical Hospital Section, Dte. GHS – Member	Consultation with Union Public Service Commission not necessary.		

[F. No. A-11013/1/2008-H (Pt.-I)]
 SANJAY PANT, Under Secy.